

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**CONTEMPT PETITION (CIVIL) NO.170/0010/2020**  
**IN**  
**ORIGINAL APPLICATION NO.170/01843/2018**

**DATED THIS THE 05<sup>TH</sup> DAY OF MARCH, 2020**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

B.P. Thulasiraman,  
Technician Gr I,  
Central Workshop,  
S.W. Railway,  
Mysuru-570 008.

...Petitioner

(By Advocate Shri K. Shivakumar. )

Vs.

1. Shri A.K. Singh,  
General Manager,  
South Western Railway,  
Hubli-580 020.

2. Shri P. Srinivasalu,  
Chief Workshop, Manager,  
S.W. Railway, Central Workshop  
Mysuru-570 008.

3. Sri S. Srinivasa Raghavan  
Deputy Chief Personnel Officer,  
S.W. Railway, Central Workshop  
Mysuru-570 008.

...Respondents

**O R D E R (ORAL)**

**HON'BLE DR.K.B.SURESH**      **...MEMBER(J)**

Heard. The order seems to be implemented vide order dated 03.03.2020 which we quote:

**“SOUTH WESTERN RAILWAY**

*Office of the CWM  
Central Workshop  
Mysore South,*

No.S/P.608/IV/JE/LDCE/Selection/Vol.VIII

*Dated: 03.03.2020*

70/2020 O.O. No.70/2020

*Subject: Selection to the post of JE (Mech) through LDCE.  
Ref: This office memorandum of even no. dated 27.02.2020*

.....

*Having been selected and placed on the panel, the following employees are promoted as Apprentice Junior Engineer (Mechanical)/25% LDCE Quota in 7<sup>th</sup> PC Pay Matrix Level-6 as detailed below.*

<i>SI No.</i>	<i>Name S/Shri</i>	<i>Present Design and Station</i>
1	<i>B.P. Thulasiraman</i>	<i>T.No.481, Tech-I, BRS Shop</i>
2	<i>K. Murugan</i>	<i>T.No.3153, Tech-I, AC (Mech) Shop</i>

*The above App. Junior Engineers will undergo training for a period of 52 weeks from 04.03.2020 at STC/SBC and on successful completion of the training period they will be absorbed into the working post of JE.*

*They will retain lien in their substantive posts till their absorption as JEs.*

*Pay fixation will follow.*

*This has the approval of Competent Authority.*

*Sd/-  
(S. Srinivasaraghavan)  
Chief Personnel Officer,  
Mysore South.”*

2. Therefore, the Contempt Petition is dismissed. Notice discharged but with liberty.

No costs.

(C.V.SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

vmr



